

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

2. C.A.(CAA)/59(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.04.2024**

Name of the Party: Catalyst Finance Private Limited

Section 230(1) of Companies Act, 2013

ORDER

1. Mr. Devanshi Sethi a/w Mr. Hemant Sethi, Ld. Counsel for the Applicant present through physical mode.
2. Heard the Counsel and perused the records. **Reserved for Orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)